

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1989  
ANSWERED ON:23.07.2014  
MONOPOLY BY CABLE TV DISTRIBUTORS  
Puttaraju Shri C.S.

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

(a) whether the Government is aware of the issue of monopoly/market dominance in cable TV distribution in many States;

(b) if so, the details thereof;

(a) whether the Government has brought in proposes to bring in restrictions on Multiple System Operators (MSOs) and Local Cable Operators (LCOs) and if so, the details thereof; and

(b) the action proposed to address the ill effects of monopoly/market dominance by distributors?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING, ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENT AFFAIRS (SHRI PRAKASH JAVADEKAR)

(a) to (d): In order to ensure fair competition, improved quality of service and equity, Ministry of Information & Broadcasting had sent a reference to Telecom Regulatory Authority of India (TRAI) on 12.12.2012 to examine "Whether any restrictions be imposed on Multi System Operators (MSOs)/ Local Cable Operators (LCOs) to prevent monopolies/ accumulation of interest. If yes, what restrictions should be imposed and what should be the form, nature and scope of such restrictions". TRAI sent its recommendations to the Ministry on 26th November, 2013. These recommendations are available on the TRAI website: <http://www.trai.gov.in>.